

OFFICE OF THE PR. DISTT & SESSIONS JUDGE POONCH

To

The Registrar Vigilance ,
Hon'ble High Court of J&K
at Srinagar.

No:- 904/POSTD


Dated:- 18.09.2018

Subject:- Action Plan/ Target for disposal of cases by the end of March 2019
and mechanism for implementation.

Sir,

Kindly refer to your circular No 86/RV dated 09-07-2018 & reminder received by this office under your No. 233/RV dated 04-09-2018 with regard to the subject cited above. In this connection a meeting of all Judicial Officers has been conveyed and the officers were directed to disposed off all the cases as per directions issued by the Hon'ble High Court till 31.03.2019. However, officers has shown keen interest in disposal of old case & in last month a good number of old cases have been disposed off. We make every efforts to achieve target.

Yours faithfully


(Pr Distt & Sessions Judge)
Poonch